

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Review Application No. 36 of 2004

(In OA No. 441 of 2003)

Jabalpur, this the 14th day of June, 2004.

1. Union of India,
through Medical Commissioner,
Kolta Road, New Delhi.
2. Medical Superintendent,
Employees' State Insurance
Corporation, Ingoria Road,
Nagda District Ujjain(M.P.)
3. Collector, Chhindawara
District, Chhindawara(M.P)

APPLICANTS

VERSUS

1. Meena Subhashini Das
wife of S.K. Das, aged 38 years,
Terminated Staff Nurse, Employees
State Insurance Corporation,
resident of Sukri Mission Compound,
P.O. Junerdeo, District Chhindawara,
(M.P.) P.C. 480551.

RESPONDENTS

O R D E R (in circulation)

This review application has been filed to
review the order passed by the Tribunal on 12.3.2004 in
OA No.441/2003.

2. In the present RA, no clerical error or glaring
mistake has been pointed out by the applicants. It is the
settled legal position that the review proceedings are to
be strictly confined to ambit and scope of Order 47 Rule
1 of CPC. In exercise of the jurisdiction under Order
47 Rule 1 CPC it is not permissible for an erroneous
decision to be reheard and corrected. A review petition,
it must be remembered has limited purpose and cannot be
allowed to be an appeal in disguise(See-Parsion Devi Vs.
Sumitri Devi and Ors. JT 1997(8) SC 480).

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3. In view of the foregoing, we do not find any merit in this RA, which is accordingly rejected at the circulation stage itself.



(Madan Mohan)
Judicial Member



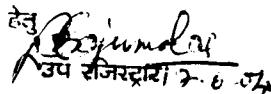
(M.P. Singh)
Vice Chairman

rkv

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....
पत्रिलिपि अग्रे डित्त

- (1) राजेश, उच्च न्यायालय कार एस्टेट्सराज, जबलपुर
- (2) अमृतन द्वी/प्रीमती/कु.....के काउंसल
- (3) प्रताप द्वी/प्रीमती/कु.....के काउंसल
- (4) रमेशन, डॉ. प्र. जबलपुर न्यायकीट
राघवा एवं आवश्यक तार्गताही हेतु

Rohit. Aranya
M.R. Chaudhary


उप सचिव २०.०५.

Rejected
M
18-6-05